Wage Board for Railwaymen

*220. Shri Rameshwar Tantia: Shri Himatsingka: Shri Onkar Lal Berwa: Shri Narayan Reddy: Shri Yashpal Singh: Shri Balniki: Shri S. M. Banerjee: Dr. Ram Manohar Lohia: Shri Kishen Patinayak: Shri Ram Sewak Yaday: Shri Bagri:

Will the Minister of **Railways** be pleased to state:

(a) whether railwaymen have requested Government for the setting up of a wage board for them;

(b) if so, the reaction of Government thereto;

(c) when the wage board is likely to be set up; and

(d) if a wage board is not to be set up the reasons for the same?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, Sir.

(b) to (d). Pay scales of Railway employees are based on recommendations of successive Pay Commissions which went into the pay structure and conditions of service of Central Government servants as a whole. The Government do not considered it necessary to set up a separate Wage Board for Railwaymen.

हैक्टरों का मुल्य

*221. भी ढा० गा० तिवारी : भी सोंकार लाल बेरवा : स्री हुकम चन्द्र कछवाय : स्री बं० तेवर :

क्या वाणिज्य मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि राज्य व्यापार निगम ने कस से झायालित ट्रैक्टरों की कीमर्ते वाकी बढ़ा दी हैं; (ख) यदि हां, तो इसके क्या कारण हैं; ग्रौर

(ग) क्या मूल्य में हुई इस बृद्धि का देश के खाद्य उत्पादन पर प्रतिकूल प्रभाव नहीं पडेगा ?

वाणिज्य मंत्री (श्वी मनुभाई इ। रह) ः (क) जी, नहीं ।

(ख) तथा (ग). प्रश्न ही नहीं उठते ।

Use of Soft Coke

*222. Shri S. C. Samanta: Shri Subodh Hansda: Shri M. L. Dwivedi: Shri Bhagwat Jha Azad: Shri P. C. Borooah: Shri Lahtan Chaudhry: Shri P. R. Chakraverti:

Will the Minister of Mines and Metals be pleased to state:

(a) whether the Energy Survey Committee and the National Council of Applied Economic Research recommended that soft coke is a cheap commercial substitute and in view of abundant reserves of these grades of coal which go in the making of soft coke, it would prove the major source for domestic energy;

(b) if so, the steps taken to popularise the use of soft coke; and

(c) whether inexpensive and regular movement from the concentrated sources of supply to the consuming centres is contemplated?

The Minister of Mines and Metals (Shri S, K. Dey): (a) The Energy Survey Committee and the National Council of Applied Economic Research have not stated in specific terms that soft coke is a cheap commercial fuel. It has been recommended that noncommercial fuel may be substituted by soft coke as domestic fuel.

(b) Relaxation of control on the distribution of soft ooke, liberalisation of licencing policy for opening of

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soft coke depots, emphasis on coal based industries, advice to State Governments for uick growing plantations and popularisation of cow-dung gas plants, are some of the measures already taken by the Government.

(c) This is being done by moving all the soft coke required by consumers in block rakes of box wagons from concentrated sources of supply to consuming centres.

सीसरे दर्ज के यत्रियों के लिये सुदिषायें

* 223. श्री प्रकाशवीर शास्त्री : श्री हुकम चन्द कछताय : श्री जगदेव सिंह सिद्धान्ती :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तीसरे दर्जे के यात्रियों को प्रधिक सुविधायें देने के सम्बन्ध में कुछ निर्णय किये गये हैं:

(ख) क्या यह सद है कि गाड़ियों में विद्यमान भीड़ तीसरे दर्जे के यात्नियों की मुख्य समस्या है;

(ग) यदि हां, तो भीड़ की समस्या को इस करने के लिये क्या कार्रवाई करने का विचार है; और

(घ) भीड़ वाले मागों पर विद्यमान गाड़ियों में मधिक डिब्बे लगाने तथा घौर गाड़ियां चलाने के सम्बन्ध में कितनी प्रगति हई है ?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम गुनग लिह) : (क) नीति यह है कि वित्तीय साधनों के मनुरूप तीसरे दर्ज के वातियों को यथासंघव घषिक से घषिक सविधार्ये दी जायें ।

(ख) जी हां, कुछ ऐसी प्रमुख गाड़ियों में जो सोकप्रिय हैं।

(ग) भौर (म). क्तेंमान गाड़ियों के बालन-क्षेत्र बढ़ाने तथा उनमें मधिक डिक्वे लगाने के झलावा झतिरिक्त गाड़ियां चालू की जा रही हैं । फलस्वरूप 1954-55 की तुलना में 1964-65 में बड़ी झौर मीटर लाइनों पर कोचिंग वाहन किलोमीटर संख्या में कमण: 42 झौर 34 प्रतिशत बढ़ती हई है ।

Foreign Collaboration

*224. Shri Daji: Shri P. R. Chakraverti: Shri K. N. Tiwary:

Will the Minister of Industry be pleased to state:

(a) whether it is a fact that a seminar on the problems of industries held recently in New Delhi has expressed the opinion that industrialists in India have gone in for foreign collaboration and these have been sanctioned by Government even in those fields where know-how was indigenously available; and

(b) if so, whether any analysis of the industrial licensing has been made to find out on what lines the foreign collaboration was needlessly sanctioned?

The Minister of Industry (Shri D. Sanjivayya): (a) The Hon'ble members appear to be referring to the Conference on Research and Industry recently organised by the Council of Scientific and Industrial Research. New Delhi. The Government are fully conscious of the need to utilise indigenous know-how and processes to the fullest extent practicable. In order to promote the utilisation of indigenous know-how and processess in the industrial units set up in the country and in order that foreign technical coll-borations are approved only where necessary, the Council of Scientific and Industrial Research is represented on the Inter-Ministerial Committees which consider (1) applications for the issue of industrial licences and (2) applications for